GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.813 TO BE ANSWERED ON 20.12.2017

OUTSTANDING DUES

813. DR. SHASHI THAROOR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways owes high outstanding dues to Zonal Railways as highlighted by the Standing Committee on Railways in its Sixteenth Report;
- (b) if so, the details thereof;
- (c) whether the Railways is aware that dues have risen between 2015-16 and 2016-17 and if so, the details thereof and the reasons therefor;
- (d) whether the Railways believes that it is necessary to pursue State Electricity Boards and Power Houses that have crossed the highest amount of dues; and
- (e) if so, the strategy devised by the Railways to improve this condition?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 813 BY DR. SHASHI THAROOR TO BE ANSWERED IN LOK SABHA ON 20.12.2017 REGARDING OUTSTANDING DUES

(a) & (b): No, Madam.

(c): The position of outstanding dues from non railways entities for the period ending 2016 and 2017 is as under:-

(₹ in crore)

Period ending	Total
03/2016	1666.89
03/2017	1673.62

Raising and realization of Bills for recoverable dues is a continuous process on the Zonal railways and all efforts are made to expedite recovery.

(d): Railways are regularly pursuing the State Electricity Boards/Power Houses for realization of outstanding. The Position of outstanding dues of State Electricity Boards/Power Houses has progressively declined, as can be seen from the table as below:-

(₹ in crore)

Outstanding on SEB/Power Houses
848
755
727
689

(e): To reduce outstanding dues of power Houses/State Electricity Boards, Zonal Railways hold regular meetings with the power Houses/SEBs having heavy arrears outstanding and impress upon them the need to make timely payments of both current as well as old outstanding.
